

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTIONNO.2575  
(TO BE ANSWERED ON 06.03.2020)**

**NEW TARIFF FOR TV SUBSCRIBERS**

**2575. SHRI SYED IMTIAZ JALEEL:  
SHRI ASADUDDIN OWAISI:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether TRAI has come out with a new tariff regulation to enable TV subscribers to access and manage channels;
- (b) if so, the guidelines issued by TRAI in regard to pay channels and Network Capacity Fee (NCF);
- (c) whether cable operators are not passing benefits to the consumers, if so, the details thereof and the reasons therefor;
- (d) the number of such cases that came to the notice of the TRAI and action taken against such cable operators; and
- (e) the extent to which this step of the TRAI is likely to benefit the consumers of Cable TV?

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)**

**(a) & (b) :Telecom Regulatory Authority of India (TRAI) notified the new regulatory framework on 3rd March, 2017 for Broadcasting and Cable services. After due consultation with the stakeholders, TRAI has issued some amendments to the**

**regulatory framework for Broadcasting and Cable Services Sector**

**on 01.01.2020, the salient features of which are as under :-**

- **Increase in number of SD channels from 100 to 200 in the Network Capacity Fee (NCF) of maximum Rs. 130/- per month.**
- **More than 200 SD channels in the NCF of maximum Rs. 160/- per month.**
- **Reduction of ceiling price on MRP of pay channels for inclusion in bouquet from Rs. 19/- to Rs. 12/-.**
- **NCF for 2nd TV connection and onwards in multi TV homes not more than 40% of declared NCF per additional TV.**

**(c) and (d) : The amendments to the Tariff Order, Interconnection Regulation & Quality of Service notified on 01.01.2020 have been challenged before several High Courts.**

**(e) TRAI amended the regulatory framework for Broadcasting and Cable Services Sector on 01.01.2020 to address the issues faced by the consumers.**

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